C. A. T. Bench, JAIPUR

MP 426 /93 Date of Order Orders 17.9.1993 Mr.S.K.Jain - counsel for petitioner/applicant Mr.N.K.Jain - counsel for respondents. Heard the learned counsel for the parties. The M.P. for amendment of the O.A. is allowed. The counsel for the applicant should file the amended O.A. within a period of 3 weeks failing which the application for amendment shall stand dismissed. The M.P. stands disposed of. Member(A)